

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

**OA No.440/2016
MA No.417/2016**

New Delhi, this the 20th day of February, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. P.K.Basu, Member (A)**

1. Promila Aggarwal
Nursing Sister
Age 56 years
D/o Shri R.L.Aggarwal
R/o H.No.4040, Gali No.1
Baghichi Ram Chander
Pahar Ganj-Delhi-110 055.

2. Shobha Rani Shrivastava
Nursing Sister
Age 61 years
D/o Late Shri M.C.Shrivastava
R/o M.P.58, Maurya Enclave
Pitampura, New Delhi – 110 088.

3. Veena Sharma
Nursing Sister
Age 62 years
W/o Jatinder Mohan Sharma
R/o H.No.216, New 326, Village Dhakka
GTB Nagar, Delhi.Applicants

(By Advocate:Shri Uday Seth)

Versus

1. Govt. of NCT of Delhi through
Chief Secretary
Delhi Secretariat
I.P.Estate
New Delhi – 110 002.

2. Secretary (H&FW)
Department of Health and Family Welfare
GNCT of Delhi, 9th Level, A-Wing
Delhi Secretariat
I.P.Estate-110 002.

3. Secretary, Finance
GNCT of Delhi, 4th Level, A-Wing
Delhi Secretariat
I.P.Estate – 110 002.

4. Secretary, Ministry of Personnel
 Public Grievance & Pension
 Department of Personnel & Training
 Government of India.

5. Medical Superintendent
 LNJP Hospital
 2, Near Delhi Gate
 Jawaharlal Nehru Marg
 New Delhi -110 002.

.... Respondents.

(By Advocate:Shri Vijay Pandita)

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar,

When this matter is taken up, the learned counsel for the respondents submits that the reliefs claimed in the OA have already been granted to the applicants, hence, the OA has become infructuous. The OA is, accordingly, dismissed as having become infructuous.

(P.K.BASU)
Member (A)

(V. AJAY KUMAR)
Member (J)

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